

श्री कृष्णराय : मैं जानना चाहता हूँ कि भारत सरकार ने इस योजना में कितनी धनराशि दी है और इस योजना के पूरी होने में जो कुछ कमी है, क्या उस के कारण और भागे भी धनराशि देने का विचार है ?

Shri Alagesan: The cost of the project is Rs. 8.9 crores of which a sum of Rs. 69.65 lakhs has been spent. I do not know whether that is the import of the question that the hon. Member put.

Allotment of Land to Government Employees

*629. { Shri Masheswar Naik;
Shrimati Savitri Nigam:

Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether a plan has been drawn up under which the employees of the Union Government and local bodies in Delhi will be eligible for allotment of land under the "Jhugies and Jhompries" Scheme.

(b) the main features of the scheme; and

(c) the localities in which the scheme is proposed to be put into operation?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) No. They will be a charge on the Central Government or the Local Body as the case may be, like any other employee. It is not proposed to allot them any residential plots or tenements.

(b) and (c). The main features of the scheme are given in the Annual Report of this Ministry for the year 1962-63, copies of which have been made available to the honourable Members.

Shri Maheswar Naik: May I know what is the strength of the employees of the Government and local

bodies who will be denied the benefit of this scheme?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Out of 50,000 squatters, their number is not likely to be more than a few hundred.

Shri Maheswar Naik: What is the total area of land available for distribution?

Shri Mehr Chand Khanna: This scheme is likely to take 4 or 5 years to implement. As far as removal of squatters is concerned, we are working on a plan to remove them within about a year.

Shrimati Savitri Nigam: What is the percentage of Government employees amongst these squatters and how long will it take to rehabilitate the first batch of these jhuggies-jhompries dwellers?

Shri Mehr Chand Khanna: I have just now stated that the number of government servants and those who are under the employment of local bodies is not likely to be more than a few hundred. I have answered that it will take 4 or 5 years to implement the scheme fully.

श्री श्रीवारधाल रंदा : झुगिज और झोंपड़ीज स्कीम के अन्दर जो उन लोगों को गवर्नमेंट द्वारा दूसरी जमीन दी जायेगी उस में उन्हें क्या रिआयत दी जायेगी ?

श्री मेहर चन्द खन्ना : हमारा मिल्कियत देने का बिल्कुल कोई इरादा नहीं है अबबता हम उनको निराये में थोड़ी बहुत सहूलियत प्रबन्ध देंगे ।

Shri M. L. Dwivedi: The question asked by the gentleman was what was the total area of land that is available. That has not been answered.

Shri Mehr Chand Khanna: As far as the land is concerned, the scheme is not implemented by the Government of India. It is implemented

through the agency of the Delhi Municipal Corporation. I could not say offhand what is the total area. They are developing about 8,000 to 10,000 plots. They have already made a good, substantial progress in this direction.

Houses for M.Ps.

*630. **Dr. L. M. Singhvi**: Will the Minister of Works, Housing and Rehabilitation be pleased to state:

(a) whether there is an acute scarcity of bungalows and large three bedroom flats for allotment to Members of Parliament; and

(b) if so, whether Government are taking any steps to provide more of such accommodation and by when this would materialise?

The Deputy Minister in the Ministry of Works, Housing and Rehabilitation (Shri P. S. Naskar): (a) and (b). There is no proposal to construct bungalows and large three-bedroom flats for Members of Parliament. It is, however, proposed to construct 144 suites—24 double and 120 single—for Members of Parliament on Rafi Marg in addition to 20 flats already under construction on North Avenue.

Dr. L. M. Singhvi: The first part of the question has not been answered. The reply is only in respect of the proposal not being there. The first part of the question has not been replied to.

Mr. Speaker: Whether there is scarcity or not: it should not be inferred; he says it should be stated that there is.

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): Our own feeling in the matter is that after we have built about 160 flats, all Members of Parliament would be provided with adequate accommodation.

Mr. Speaker: At present, there is scarcity.

Shri Mehr Chand Khanna: There is scarcity to the extent that we have not been able to provide Members of Parliament, accommodation near Parliament House. Some have to come from as far a way as Vinay Marg. Our intention is to give them accommodation as near the Parliament House as possible. Both the schemes have been sanctioned. One is under implementation and the construction of the other flats will be taken up very soon, within a month or two.

Dr. L. M. Singhvi: May I know whether it is a fact that the Housing Committee of Parliament have asked the Government to increase the available quota of bungalows and larger flats available to Parliament in view of the fact that the size of the Union legislature has increased considerably since the Constitution came into force?

Shri Mehr Chand Khanna: What I have been told by the House Committees is this, that the Members who live far away in Vinay Marg are too far away for their parliamentary work and we should provide them with flats in Meena Bagh. Orders have been passed to that extent what whenever a flat becomes available it will be offered to a Member of Parliament who is living far away.

Mr. Speaker: Shri Buta Singh.

Dr. L. M. Singhvi: I had asked only one question. The first was a clarification.

Mr. Speaker: I was taxing my memory to find out whether I had made a mistake. But he does not say that the first supplementary was a question.

Dr. L. M. Singhvi: It was part of the original question.

Mr. Speaker: I will see if I can accommodate him.

Shri Buta Singh: May I know whether there are still MPs' residences occupied by persons not entitled to them. If so, may we have the details?